#### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

#### LOK SABHA UNSTARRED QUESTION NO. 4296(H) TO BE ANSWERED ON 12<sup>th</sup> DECEMBER, 2016

## EXPORTS FROM SEZS

# 4296(H). SHRI HARISHCHANDRA CHAVAN: SHRI Y.V. SUBBA REDDY:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उदयोग मंत्री)

be pleased to state:

- (a) the details of total exports from the Special Economic Zones (SEZs) situated in various States/ UTs of the country during the last three years and the current year, year-wise;
- (b) whether it is true that not even a single SEZ in any State has shown improvement in exports during the said period and if so, the details thereof;
- (c) the reasons for sharp decline in exports from SEZs indicating the extent to which global factors are responsible for reduced exports from SEZs and the corrective measures taken by the Government in this regard;
- (d) whether it has come to the notice of the Government that many SEZ developers have not set up SEZs on the land acquired for the purpose;
- (e) if so, the details of such SEZs along with the action taken by the Government against them; and
- (f) whether the Government has increased the time limit for these SEZ developers for their projects and if so, the details thereof along with the reasons therefor?

#### ANSWER

#### वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a): The details of total exports from the Special Economic Zones (SEZs) situated in various States/UTs of the country during the last three years and the current year, year-wise are at **Annexure-I**.

(b) and (c): There was a decline of around 7% in exports in 2014-15 when compared to exports during 2013-14. However, there has been a marginal increase of 0.77% in the exports during 2015-16 when compared to exports during 2014-15. Performance in respect of exports from SEZs has been better as compared to overall exports from the country. Exports have been affected adversely due to general decrease in demand from major export markets.

(d) and (e): The Board of Approval has approved 423 SEZs of which 328 SEZs have been notified and 206 SEZs are operational. The Board of Approval (BoA) in the last three years and the current year had approved cancellation/de-notification of 143 SEZs subject to refund of tax/duty benefits under the SEZ Act and Rules, if any, as the progress made by the Developers of said SEZs was not satisfactory.

(f): As per the Special Economic Zones Rules, 2006, the letter of approval granted to a Special Economic Zone (SEZ) developer is valid for a period of three years within which time effective steps are to be taken by the developer to implement the approved project. The Board of Approval may, on an application by the developer, extend the validity period of the letter of approval. During the last four years and current financial year, extension of time has been granted to 141 developers of SEZ across the country keeping in view of the progress made by them and due to delay in getting statutory clearances and construction related problems.

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# Annexure-I to the Lok Sabha Unstarred Question No. 4296 for 12<sup>th</sup> December, 2016.

| States/UTs-wise details of Exports from SEZs during the last three years and current financial year, year-wise |                |                           |           |           |                      |
|--|----------------|---------------------------|-----------|-----------|----------------------|
|  |                | Exports<br>(Rs. in Crore) |           |           |                      |
|  |                |                           |           |           |                      |
| SI.<br>No.   | States/UTs     | 2013-14                   | 2014-15   | 2015-16   | 2016-17              |
| NU.  |                |                           |           |           | (as on<br>30.9.2016) |
| 1  | Gujarat        | 225042                    | 179791.75 | 135719.65 | 67191.88             |
| 2  | Karnataka      | 51372.88                  | 55197.83  | 54307.07  | 23532.64             |
| 3  | Tamil Nadu     | 71417                     | 68103.63  | 79296.62  | 37970.79             |
| 4  | Maharashtra    | 56399.23                  | 62535.90  | 71618.53  | 34739.83             |
| 5  | Kerala         | 8003.64                   | 6540.2    | 10386.99  | 8258.78              |
| 6  | Andhra Pradesh | 33291.07*                 | 7887.61   | 10843.94  | 5973.24              |
| 7  | Telangana      | 0                         | 37108     | 46944.76  | 25129.55             |
| 8  | Uttar Pradesh  | 16282.42                  | 16516.77  | 19756.72  | 10569.64             |
| 9  | West Bengal    | 16204.27                  | 9872.79   | 11832.13  | 6831.68              |
| 10   | Haryana        | 8740.43                   | 11139.50  | 15673.53  | 8110.96              |
| 11   | Madhya Pradesh | 2984.23                   | 4009.46   | 4970.05   | 3740.70              |
| 12   | Rajasthan      | 2036.59                   | 2091.34   | 2233.9    | 1199.60              |
| 13   | Chandigarh     | 1778.15                   | 2084.24   | 2561.54   | 1335.05              |
| 14   | Odisha         | 386.09                    | 596.66    | 879.11    | 1149.70              |
| 15   | Punjab         | 136.72                    | 290.79    | 312.58    | 165.64               |
| 16   | Chhattisgarh   | 1.84                      | 3.19      | 0.11      | 0                    |
| TOTAL  |                | 494077                    | 463770    | 467337    | 235900               |

Including Telangana.